

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 107
(IB)-751(PB)/2019

IN THE MATTER OF:

Mr. Rajeev Kumar Gupta
v.
Mapsko Builders Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 28.08.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. Rakesh Kumar, Ms. Chetna Bisht,
Mr. Sahil Dhawan, Advs.

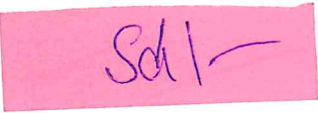
For the respondent

Mr. Dhruv Rohtagi, Adv.

ORDER

Learned counsel for the petitioner seeks and is granted five days time to file rejoinder with a copy in advance to the counsel for the respondent.

List for arguments on 19.09.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

28.08.2019
Aarti Makker